

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/21523/2025	RASHMI RANJAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	PHULBANI TOWN /194 /2018) //	AOD20240000391C202500043
2	D-BLAPL/21524/2025	LAXMIDHAR SAHU VS STATE OF ODISHA	SUJIT KUMAR DASH VS	BARGARH /320 /2025) //	AOR20220000232C202500057
3	D-BLAPL/21526/2025 BLAPL/7440/2025	MANAS RANJAN BARIK VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	KEONJHAR SADAR /184 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000645/2025	
4	D-BLAPL/21528/2025	SARAS KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	GOPALPUR /3 /2025) //	AOR20220001558C202500144
5	D-BLAPL/21529/2025	CHITTA GAHIR VS STATE OF ODISHA	DHANANJAYA MUND VS	KOKSARA /192 /2025) //	
6	D-BLAPL/21534/2025	MANOJ @ ISWAR BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /202 /2025) //	AOR20220001648C202500076
7	D-BLAPL/21538/2025	KANHA @ MRUTYUNJAYA BEHERA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	JAGATSINGPUR /140 /2025) //	
8	D-BLAPL/21546/2025	KISAN BARIK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	KAMAKHYANAGAR /340 /2025) //	
9	D-BLAPL/21550/2025	BAYA @ MANASH KUMAR SETHY @ MANAS SETHY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	AGARAPADA /30 /2025) //	
10	D-BLAPL/21556/2025	SK. MOHAMMAD SAFI VS STATE OF ODISHA	AMLAN MOHANTY VS	/ /0) //	
11	D-BLAPL/21558/2025	ULLASH BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KUJANGA /165 /2025) //	

ORISSA HIGH COURT**FILING REPORT AS ON :17/07/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/21560/2025	SUJIT NAIK VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BISOI /114 /2024 () //	AOR20230000623C202500028
13	D-BLAPL/21568/2025	MANDODARI NAYAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	PIPLI /122 /2025 () //	
14	D-BLAPL/21570/2025	J (JADAGADAGULA) ANANDA RAO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MUDULIPODA /68 /2025 () //	
15	D-BLAPL/21578/2025	SAJIT KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	BALIPATNA /249 /2025 () //	
16	D-BLAPL/21579/2025	LAL @ JHASKETAN BANDICHHOR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /106 /2025 () //	
17	D-BLAPL/21585/2025	DUBARAJ ROHIDAS VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA /216 /2025 () //	
18	D-BLAPL/21586/2025	BIRESH BADHEI VS STATE OF ODISHA	SK. ZAFARULLA VS	KATARBAGA /44 /2024 () //	
19	D-BLAPL/21588/2025	SHIBA BENTAKAR VS STATE OF ODISHA	GOKULANANDA SAHU VS	JAGDALPUR /37 /2025 () //	
20	D-BLAPL/21600/2025	SRINIBAS DASH @ SHRINIBAS DASH VS STATE OF ODISHA	DURGA PRASAD DHAL VS	TANGI (KHURDA) /550 /2023 () //	
21	D-BLAPL/21604/2025	CHITTA RANJAN PRADHAN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	AINTHAPALI /124 /2025 () //	AOR20220002454C202500091
22	D-BLAPL/21611/2025	TANU @ BHUBANESWAR HARIJAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /233 /2023 () //	
23	D-BLAPL/21613/2025	SAMIR JENA	SIBA RANJAN POLAI	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/21614/2025	SANTOSH KUMAR MOHANTY	ASISH MISHRA	MOTANGA /212 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/21616/2025	SUJIT MAJHI	SOUMYA RANJAN DAS	LEPHRIPADA /82 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/21618/2025	SACHIN PATIKAR	PRASANTA KUMAR ROUTRAY	//	AOD20240000391C202500045
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/21625/2025	MAMATA MAJHI	AMLAN SHAKTI PAUL	REAMAL /176 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/21634/2025	ASHARAM LAHARE @ SATNAMI	PRASANTA KUMAR ROUTRAY	DHARMABANDHA PS /46 /2025	AOD20240000391C202500044
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/21636/2025	ZAHIR ALLI	PRASANTA KUMAR ROUTRAY	CAPITAL P.S. /57 /2024	AOD20240000391C202500048
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/21637/2025	RAJESH KUMAR NAYAK	ABHIJIT PATI	JANKIA P.S. /234 /2025	AOR20220002374C202500127
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/21638/2025	FAZAL ALLI	PRASANTA KUMAR ROUTRAY	CAPITAL P.S. /57 /2024	AOD20240000391C202500047
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/21639/2025	YUSUF KHAN	PRADEEP KUMAR PARIDA	NARASINGHPUR /20 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-CMAPL/28688/2025	MANASI DAS	MANMAYA KUMAR DASH	//	AOR20220004309C202500037
		VS	VS	()	
		BAISTAMBA CHARAN PATTANAİK		//	
34	D-CMP/28668/2025	GEETA KUMARI SAHU	PRAMOD KUMAR ROUT	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-CMP/28718/2025	SUBHRA PARIJITA SAHU BHAGIRATHI GHADEI VS AMIN KHAN	DINESH KUMAR PATRA VS	// // 0 //	
36	D-CMP/28739/2025	ARUN KUMAR SAHU VS PUNAM SAHU	RANJAN KUMAR ROUT VS	// 0 //	AOR20230000872C202500055
37	D-CONTC/28682/2025	KANAK BEHERA VS CHANCHAL RANA,IAS	ADV. VS	// 0 //	
38	D-CONTC/28696/2025	SURENDRA KUMAR RANA VS PURNA CHANDRA BARIHA,DEO,KEONJHAR	ADV. VS	// 0 //	
39	D-CONTC/28699/2025	BIRENDRA KUMAR BEHERA VS ARINDAM DAKUA,IAS	ADV. VS	// 0 //	
40	D-CONTC/28712/2025 CONTC/3242/2025	DR.GAUTAM SAHOO VS DR.AMIYA KUMAR SAMAL	ADV. VS	// 0 //	
41	D-CONTC/28715/2025 CONTC/3243/2025	DR.SUJATA SAHOO VS DR.AMIYA KUMAR SAMAL	ADV. VS	// 0 //	
42	D-CONTC/28724/2025	BIRANCHI NAYARAN SAHU VS SAMBIT DASH,TAHASILDAR,BONEI,SUNDARGARH	ADV. VS	// 0 //	
43	D-CONTC/28743/2025	MOHAN RANJAN PANDA VS CHOUDHURY PRAJNANANDA DAS,TAHASILDAR,TANGI CHOUDWAR,CUTTACK	ADV. VS	// 0 //	
44	D-CONTC/28749/2025	VICTIM/INFORMANT VS JAGDISH CHANDRA JENA,OJS,DISTRICT LEGAL SERVICE AUTHORITY,CUTTACK	ADV. VS	// 0 //	
45	D-CRLA/21525/2025	RANJAN DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PATTAPUR (ASKA) /546 /2023 0 //	AOR20220001558C202500142

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-CRLA/21540/2025	SUSHANTA DHAL @ SUSHA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /382 /2016 () //	
47	D-CRLA/21544/2025	PRASANTA PRADHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	PIPLI /310 /2025 () //	
48	D-CRLA/21567/2025	BISWAPRAKASH NAYAK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CHOUDWAR /428 /2023 () //	
49	D-CRLA/21617/2025	BABA RAMA SARAN DASH @ RAM SARAN DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /169 /2023 () //	AOR20220001631C202500182
50	D-CRLLP/21577/2025	STATE OF ODISHA(VIG.) VS BISHNU CHARAN DAS	SANGRAM DAS, S.C.VIGILANCE VS	VIGILANCE PS (BERHAMPUR) /32 /1997 () //	AOR20220001542C202500013
51	D-CRLMC/21527/2025	UTTAM KUMAR PATEL VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /120 /2025 () //	AOR20220000246C202500068
52	D-CRLMC/21543/2025	BILAS @ BILASH NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /281 /2023 () //	
53	D-CRLMC/21545/2025 CRLMC/2620/2025	RABINDRA KUMAR JENA VS C.B.I., BBSR	RAJAT PANDA VS	BHUBANESWAR CBI /49 /2014 SPECIAL JUDGE (CBI-I -CUM-PMLA),BHUBANESWAR(Khordha) TR/0000005/2018	
54	D-CRLMC/21551/2025	BABU @ BABULA BEHERA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALIPATNA /1 /2008 () //	
55	D-CRLMC/21553/2025 CRLMC/2619/2025	DINESH KUMAR PATRA VS RINKOJINI SWAIN	ANUPAM DASH VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) EXECUTION CASE/0000121/2022	
56	D-CRLMC/21559/2025	SAMIR NAIK @ UMA SANKAR NAIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	MUNIGUDA /105 /2024 () //	
57	D-CRLMC/21561/2025	JAYDEV KUMAR RANG	PRASANTA KUMAR NANDA	PODIA PS /109 /2022	

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMC/21563/2025	DEBENDRA MANDAL	SOUMIK SPANDAN TRIPATHY	REMUNA /180 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMC/21571/2025	DILLIP KUMAR SAHU	BRAHMANANDA TRIPATHY	PHULBANI TOWN /84 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLMC/21593/2025	MANOJ KUMAR ROY	MANORANJAN PADHY	MOHANA /73 /2023	AOD20220003086C202500109
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/21603/2025	KANDURI CHARAN SAHOO	RAKESH KUMAR MALLICK	GOBINDAPUR /5 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/21608/2025	LULU @ KRUPASINDHU MOHAPATRA	BINAYA BHUSAN ROUSTRAY	BHARATPUR PS /40 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/21610/2025	NAGEN BINAYAK	BIRAJA PRASAD NANDA	TALCHER TOWN /269 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/21629/2025	MUKTIKANTA ROUT	BHARAT JALLI	UDITNAGAR /128 /2019	AOD20240000581C202500097
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/21630/2025	JEETIN PRADHAN @ JITENDRA	RAGHUNATH SINGH	CHATRAPUR /71 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/21631/2025	PRADIP KUMAR BEHERA @ PRADEEP KUMAR BEHERA	RAJENDRA NARAYAN ROUT	NUAGAM (DIGAPAHANDI) /89 /2010	AOR20220001558C202500146
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/21632/2025	PRASANTA KUMAR JENA	DEVASHIS PANDA	ANANDAPUR /113 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/21633/2025	MOHAMMAD MEHBOOB MAHTAB	SANKAR PRAASAD PANI	JHARSUGUDA /32 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CRLMC/21635/2025	STATE OF ODISHA MIRAMANJARI DAS VS	BHABANI SANKAR DAS VS	// KENDRAPARA SADAR /174 /2025 ()	
70	D-CRLMP/21547/2025	STATE OF ODISHA MANO RANJITA BEHERA VS	RESHMA BEHERA VS	// //0 ()	
71	D-CRLMP/21595/2025	STATE OF ODISHA NIROJ KUMAR PADHY@PADHI VS	SIDHARTHA MISHRA VS	// //0 ()	
72	D-CRLMP/21605/2025	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	DURGA PRASANNA MISHRA VS	// //0 ()	
73	D-CRLMP/21609/2025	STATE OF ODISHA DR. SANDEEP BISWAL VS	DURGA PRASANNA MISHRA VS	// //0 ()	
74	D-CRLMP/21612/2025	STATE OF ODISHA NIROJ KUMAR PADHY @ PADHI VS	SIDHARTHA MISHRA VS	// //0 ()	
75	D-CRLREV/21580/2025	STATE OF ODISHA SK. SAKIR VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /172 /2025 ()	
76	D-CRLREV/21584/2025	STATE OF ODISHA MEENA BIBI VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /172 /2025 ()	
77	D-FAO/28705/2025	STATE OF ODISHA MANAGER LEGAL ,M/S. CHOLA MS GENRAL INSURANCE CO. LTD.,ANGUL VS	ANDEMOULLIKAN VS	// // ()	
78	D-FAO/28707/2025	SACHIDANANDA BISWAL D.M.,ORIENTAL INSURANCE CO. LTD.,ANGUL VS	RIMJHIBALA PATI VS	// // ()	
79	D-MACA/28673/2025	SUNITA BISOI SATYAJIT SINGH VS SEKH BELAL	PRADEEP KUMAR MISHRA VS	// // ()	

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-MACA/28702/2025	NATIONAL INSURANCE CO. LTD.,KORAPUT VS MALATI PRADHAN	ADAM ALI KHAN VS	// 0 //	
81	D-MACA/28703/2025	LIBERTY GENERAL INSURANCE CO. LTD.,BBSR VS DILLIP KUMAR PARICHHA	ADAM ALI KHAN VS	// 0 //	
82	D-RPFAM/28706/2025	SASMITA SAHOO VS SUBRAT SAHOO	AMULYA RATNA PANDA VS	// 0 //	
83	D-RVWPET/28687/2025	PRAHALLAD POI VS SUN TRAVELS	MANMAYA KUMAR DASH VS	// 0 //	AOR20220004309C202500036
84	D-RVWPET/28728/2025	GORTI ANNAPURNA DEVI VS MANOJ AGARWAL@MANOJ KUMAR AGARWAL	SUDHIR KUMAR MALLICK VS	// 0 //	
85	D-TRP(C)/28754/2025	MATA PANI VS BASANTA BEURA	SATYABRATA PANDA VS	// 0 //	
86	D-WA/28664/2025	UNION OF INDIA VS DR. MAYURI MISHRA	JNYANANANDA PANDA,C.G.C VS	// 0 //	AOR20220001238C202500001
87	D-WA/28669/2025	CENTRAL UNIVERSITY OF ODISHA,KORAPUT VS DR. BIRENDRA KUMAR SADANGI	AMIT KUMAR SAA,C.G.C VS	// 0 //	AOR20220001583C202500035
88	D-WA/28671/2025	NIHAR RANJAN BISWAL VS LIFE INSURANCE CORPORATION OF INDIA LTD.(LIC), MUMBAI	PRASANNA KUMAR MISHRA VS	// 0 //	
89	D-WA/28686/2025	STATE OF ODISHA VS KAILASH CHANDRA BARIK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //	LOD20240000194C202500326
90	D-WA/28690/2025	CENTRAL UNIVERSITY OF ODISHA, KORAPUT VS SANDEEP KUMAR SAHU	GOPAL KRISHNA NAYAK, (C.G.C.) VS	// 0 //	
91	D-WA/28701/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000200C202500329

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
92	D-WA/28709/2025	MANORANJAN MAHANANDA STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	//	LOD20240000194C202500327
		VS	VS	()	
93	D-WP(C)/28663/2025	RAJ KUMAR MEHER PRADEEP KUMAR BHATTA	NISHIKANTA MOHAPATRA	//	AOR20230000872C202500054
		VS	VS	()	
94	D-WP(C)/28665/2025 WP(C)/19935/2025	STATE OF ODISHA ALOK KUMAR RANA	BIMBISAR DASH	//	
		VS	VS	()	
		UNION OF INDIA		//	
95	D-WP(C)/28666/2025 WP(C)/19894/2025	M/S SHARMILLA MOHALLICK, KORAPUT	ASIT KUMAR DASH	//	
		VS	VS	()	
		THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR		//	
96	D-WP(C)/28667/2025	TIRTHANANDA NAYAK	ASHOK KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-WP(C)/28670/2025	RATNAKAR MOHANTY	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-WP(C)/28672/2025	SUBHAKANTA PANDA	SAILABALA JENA	//	
		VS	VS	()	
		THE UNION OF INDIA		//	
99	D-WP(C)/28674/2025	SRUTI RANJAN RAY	RANJAN KUMAR ROUT	//	AOR20230000872C202500053
		VS	VS	()	
		CHIEF MANAGER AND AUTHORISED OFFICER, SARB, STATE BANK OF INDIA, CUTTACK		//	
100	D-WP(C)/28675/2025 WP(C)/19890/2025	RAJESH BISWAL	LALIT KUMAR MAHARANA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-WP(C)/28676/2025 WP(C)/19925/2025	KARTIK CHANDRA PATRA	ASIT KUMAR JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-WP(C)/28677/2025 WP(C)/19949/2025	PRASANTA KUMAR SAHOO	ASIT KUMAR JENA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-WP(C)/28678/2025	STATE OF ODISHA GOBINDA CHANDRA SWAIN VS	KAMALAKANTA NAYAK VS	// // 0	
104	D-WP(C)/28679/2025	CHAIRMAN-CUM-MANAGING DIRECTOR, OSRTC, BBSR M/S VIJAI ELECTRICALS LTD, ANDHRA PRADESH VS	NILAMADHABA ROUT VS	// // 0	
105	D-WP(C)/28680/2025	STATE OF ODISHA M/S. SARYUG GAUTAM CONSTRUCTION PRIVATE LIMITED, Bhubaneswar VS	MITPA DHA KHANNT VS	// // 0	
106	D-WP(C)/28681/2025	THE COMMISSIONER, CENTRAL GST AND CE TOFAN KUMAR MOHANTA VS	COMMISSIONERATE, ROURKELA KRISHNA CHANDRA SAHU VS	// // 0	AOD20250000180C202500112
107	D-WP(C)/28683/2025	STATE OF ODISHA GANGADHARA KAMILA VS	SANKAR PRAASAD PANI VS	// // 0	
108	D-WP(C)/28684/2025	STATE OF ODISHA DIBYARANJAN DASH VS	RAKESH KUMAR SARANGI VS	// // 0	
109	D-WP(C)/28685/2025	STATE OF ODISHA RANJAN KUMAR SAHU VS	PITAMBAR PANDA VS	// // 0	
110	D-WP(C)/28689/2025	STATE OF ODISHA BHAGABATI JENA @ NAYAK VS	SANGRAM JENA VS	// // 0	
111	D-WP(C)/28691/2025	STATE OF ODISHA M/S J.C. CONSTRUCTION, ANGUL VS	UMESH CHANDRA BEHURA VS	// // 0	
112	D-WP(C)/28692/2025	ASST COMMISSIONER GST AND CENTRAL EXCISE, ANUGUL DIVISION M/S. J.S.CONSTRUCTION, ANGUL VS	UMESH CHANDRA BEHURA VS	// // 0	
113	D-WP(C)/28693/2025	ASST. COMMISSIONER, GST AND CENTRAL EXCISE, ANGUL M/S. J.S. CONSTRUCTION, ANGUL VS	UMESH CHANDRA BEHURA VS	// // 0	
		ASST. COMMISSIONER OF GST AND CENTRAL EXCISE, ANUGUL DIVISION		//	

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-WP(C)/28694/2025	PUSPALATA SETHI VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// () //	
115	D-WP(C)/28695/2025	BHIKARI CHARAN SAHOO VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, OPTCL, BBSR	AKSHAYA KUMAR JENA VS	// () //	
116	D-WP(C)/28697/2025	SACHIDANANDA SATAPATHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202500113
117	D-WP(C)/28698/2025	SUDAM RANJAN NAG VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// () //	
118	D-WP(C)/28700/2025	RAMESH KUMAR BEHERA VS JOGENDRA DAS	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500181
119	D-WP(C)/28704/2025	PRIYADARSHAN DHIR VS ICICI BANK	SAIBRATA RATH VS	// () //	
120	D-WP(C)/28708/2025	RASHMI RANJAN ROUT VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// () //	
121	D-WP(C)/28710/2025	MANMATH NATH VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// () //	
122	D-WP(C)/28711/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	// () //	
123	D-WP(C)/28713/2025	SUNANDA BADI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
124	D-WP(C)/28714/2025	PRAFULLA KUMAR SUNA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //	
125	D-WP(C)/28716/2025	AMARAKANTA PADHAN	DURGESH NARAYAN RATH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/28717/2025	DILESWAR KHUMBAR	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/28719/2025	KISHOR BHOI	DILIP KUMAR SAHU	//	AOR20220001727C202500098
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/28720/2025	MITANJALI SAHU	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/28721/2025	BIKRAM KESHARI MISHRA	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/28722/2025	TOWN CLUB (BINAPANI PATHAGARA)	RAJJEET ROY	//	AOR20220001462C202500085
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/28723/2025	KAILASH MAHANA	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/28725/2025	ANUP KUMAR PODDAR	BIGYAN KUMAR SHARMA	//	
		VS	VS	()	
		CHIEF MANAGER CUM AUTHORIZED OFFICER, UNION BANK OF INDIA		//	
133	D-WP(C)/28726/2025	MINATI SWAIN	DEEPAK GOCHHAYAT	//	
	WP(C)/19972/2025	VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/28727/2025	SUNITA NAIK	JYOTI PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/28729/2025	SUDAMA CHINARA @ SUDAM CHINARA	BIJAY JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/28730/2025	AKSHAYA KUMAR KAR	SAMEER KUMAR DAS	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/28731/2025	STATE OF ODISHA SARIT SAPAN BARIK VS	USHARANI PATI VS	// // 0	
138	D-WP(C)/28732/2025	STATE OF ODISHA UNION OF INDIA VS	ASUTOSH MOHANTY VS	// // 0	
139	D-WP(C)/28733/2025	PABITRA KUMAR SETHY GOBINDA CHANDRA SAHOO VS	ADITYA CHANDAN LENKA VS	// // 0	AOR20220004593C202500029
140	D-WP(C)/28734/2025	STATE OF ODISHA BHASAN SEKHAR PATI VS	SOUMENDRA PATTANAİK VS	// // 0	
141	D-WP(C)/28735/2025	STATE OF ODISHA SRIPADA SUAR VS	GOPINATH MISHRA VS	// // 0	
142	D-WP(C)/28736/2025 WP(C)/19980/2025	DEBADUTTA TRIPATHY KIRAN BALA PATRA VS	ADISHA MOHANTY VS	// // 0	
143	D-WP(C)/28737/2025	STATE OF ODISHA MAITRIJIT MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
144	D-WP(C)/28738/2025	STATE OF ODISHA MURALIDHAR NAIK VS	SUDHIR KUMAR MALLICK VS	// // 0	
145	D-WP(C)/28740/2025	STATE OF ODISHA NARAYAN SAHU VS	MANORANJAN PADHI VS	// // 0	
146	D-WP(C)/28741/2025	STATE OF ORISSA KULAMANI BHOI VS	MANORANJAN PADHI VS	// // 0	
147	D-WP(C)/28742/2025	STATE OF ODISHA SRINIBAS BHOI VS	MANORANJAN PADHI VS	// // 0	
		STATE OF ORISSA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/28744/2025	RABI NARAYAN NAYAK VS CT AND GST OFFICER, BHUBANESWAR - III CIRCLE	ITISHREE TRIPATHY VS ITISHREE TRIPATHY	// () //	
149	D-WP(C)/28745/2025	SABITA SETHI VS SUPERINTENDENT CGST AND CENTRAL EXCISE, JATANI CIRCLE, KHURDA	ITISHREE TRIPATHY VS SOUBHAGYA SWAIN	// () //	
150	D-WP(C)/28746/2025	SANDIP KUMAR ROY VS UNION OF INDIA	SOUBHAGYA SWAIN VS RAKESH KUMAR ROUSTRAY	// () //	AOR20220001296C202500053
151	D-WP(C)/28747/2025	VICTIM/INFORMANT VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS SUSAMA RANI SAHOO	// () //	
152	D-WP(C)/28748/2025	TRUPTI MISHRA VS DEBI PRASAD MISHRA	SUSAMA RANI SAHOO VS SANJIB KUMAR BHANJADEO	// () //	
153	D-WP(C)/28750/2025	SANJEEB KUMAR MISHRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS BASUDEV BARIK	// () //	
154	D-WP(C)/28751/2025	BIREN KUMAR SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS SAMAPIKA MISHRA	// () //	
155	D-WP(C)/28752/2025	LAXMI NIRMALYA PATTNAIK @ CHOUDHURY VS URMILA BEHERA	SAMAPIKA MISHRA VS SAMAPIKA MISHRA	// () //	
156	D-WP(C)/28753/2025	LAXMI NIRMALYA PATTNAIK @ CHOUDHURY VS URMILA BEHERA	SAMAPIKA MISHRA VS ASUTOSH TRIPATHY	// () //	
157	D-ABLAPL/21530/2025	BAPI @ ARJUN MUKHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS GANESH PRASAD SAMAL	ANGUL TOWN /506 /2025 () //	AOR20220001648C202500075
158	D-ABLAPL/21531/2025	SUREN SWAIN VS STATE OF ODISHA	GANESH PRASAD SAMAL VS PRADEEP KUMAR DAS	BINJHARPUR /243 /2021 () //	
159	D-ABLAPL/21532/2025	RAJIBA LOCHAN DAS	PRADEEP KUMAR DAS	PIRAHAT P.S /164 /2025	AOR20220001207C202500082

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-ABLAPL/21533/2025	SUKADEV SAHOO	PRADEEP KUMAR DAS	PIRAHAT P.S /164 /2025	AOR20220001207C202500083
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-ABLAPL/21535/2025	SUSANTA @ SUSANT KUMAR MOHAPATRA	PRIYA RANJAN SINGH	MOTANGA /212 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-ABLAPL/21536/2025 ABLAPL/8460/2025	ANSHUMAN BADAGUCHHIA	SUSAMPAD HOTA	PADAMPUR /196 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-ABLAPL/21537/2025	SATYAJIT NAYAK @ DIPU	SANDEEP RAJ PANDA	TANGI /135 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-ABLAPL/21539/2025	SATYAJIT NAYAK @ DIPU	SANDEEP RAJ PANDA	TANGI /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-ABLAPL/21541/2025	BIMBADHAR MUDULI	ASHOK KUMAR SWAIN	DASPALLA /188 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-ABLAPL/21542/2025	RATNAKAR PRADHAN	ASUTOSH TRIPATHY	//	AOR20220001648C202500077
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-ABLAPL/21548/2025	SANJAYA KUMAR DALAI @ SANJAY DALAI	RAJENDRA NARAYAN ROUT	JENAPUR /214 /2025	AOR20220001558C202500145
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-ABLAPL/21549/2025 ABLAPL/8478/2025	SURESWARI SAGARIKA JENA	SIDDHARTH GOUTAM DAS	KHANDAGIRI P.S. /465 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-ABLAPL/21552/2025	PURUSOTTAM SETHI	ANSHUMAN PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-ABLAPL/21554/2025	KANHU CHARAN SAHU	RAJIB LOCHAN PATNAIK	MALKANGIRI SADAR /24 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-ABLAPL/21555/2025	STATE OF ODISHA WELGURU SRINABAS RAO VS	RAJIB LOCHAN PATNAIK VS	// CHITRAKONDA /71 /2023 ()	
172	D-ABLAPL/21557/2025	STATE OF ODISHA GANAPATI MACHHA VS	RAJIB LOCHAN PATNAIK VS	// ORKEL /88 /2019 ()	
173	D-ABLAPL/21562/2025	STATE OF ODISHA MITU @ BAJENDRA KUMAR SAHOO VS	KULDEEP MOHANTY VS	// NAYAGARH /287 /2025 ()	AOD20240000012C202500149
174	D-ABLAPL/21564/2025	STATE OF ODISHA JITENDRA DANGUA @ PATA @ PRATAP VS	SUSANTA KUMAR BARAL VS	// GANIA /10 /2025 ()	AOR20220001297C202500180
175	D-ABLAPL/21565/2025	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	AMIYA KUMAR BEURA VS	// BAIDESWAR /151 /2023 ()	
176	D-ABLAPL/21566/2025	STATE OF ODISHA MANOJ KUMAR NAYAK VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /507 /2025 ()	AOR20220001615C202500139
177	D-ABLAPL/21569/2025	STATE OF ODISHA RAKESH KUMAR BINDHANI VS	PRASANTA KUMAR NANDA VS	// KAPTIPADA /134 /2025 ()	
178	D-ABLAPL/21572/2025	STATE OF ODISHA SYED ABDUL NAYEEM VS	BIBHUTI BHUSAN NANDA VS	// JAJPUR TOWN /21 /2025 ()	
179	D-ABLAPL/21573/2025	STATE OF ODISHA DILLIP KUMAR GIRI VS	KULDEEP MOHANTY VS	// BERHAMPUR /84 /2025 ()	AOD20240000012C202500150
180	D-ABLAPL/21574/2025	STATE OF ODISHA BAILOCHAN MAJHI VS	TIRTH KUMAR SAHU VS	// TITILAGARH /147 /2025 ()	
181	D-ABLAPL/21575/2025	STATE OF ODISHA PRITAM MOHANTY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// CUTTACK SADAR /534 /2025 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/21576/2025	PRITAM MOHANTY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CUTTACK SADAR /531 /2025 () //	
183	D-ABLAPL/21581/2025	BIKAS RANA VS STATE OF ODISHA	PARTHA SARATHI ACHARYA VS	ATTABIRA /209 /2025 () //	
184	D-ABLAPL/21582/2025	BAURIBANDHU SAHOO VS STATE OF ODISHA	SATYA JEET ROUT VS	N.T.P.C. /83 /2024 () //	
185	D-ABLAPL/21583/2025	PRANAY @ PRANOYARUDRA DASH VS STATE OF ODISHA	DEEPAK PANDA VS	BAIDYANATHPUR /342 /2025 () //	
186	D-ABLAPL/21587/2025	HAREKRUSHNA BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PATTAMUNDAI /192 /2025 () //	
187	D-ABLAPL/21589/2025	ALOK KUMAR PATRA VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /8 /2025 () //	AOR20220001657C202500081
188	D-ABLAPL/21590/2025	PRAKASH CHANDRA MOHANTY VS STATE OF ODISHA(VIG.)	PRABODHA CHANDRA NAYAK VS	CUTTACK VIGILANCE /7 /2025 () //	AOR20220001657C202500082
189	D-ABLAPL/21591/2025	SURESH MANDI VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /69 /2024 () //	AOD20220003086C202500110
190	D-ABLAPL/21592/2025	UMAKANTA ACHARYA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BAISINGA /98 /2025 () //	AOR20230000623C202500029
191	D-ABLAPL/21594/2025	HARISANKAR BARIK VS STATE OF ODISHA	MANOJ KUMAR PATI VS	SAHADEV KHUNTA /227 /2025 () //	
192	D-ABLAPL/21596/2025	SUKANTI SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	BRAMHA BARADA /177 /2024 () //	
193	D-ABLAPL/21597/2025	NILAMANI SAHOO	RANJIT MOHANTY	BRAMHA BARADA /188 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-ABLAPL/21598/2025	SK. KHAIRUDDIN	JAYANTA KUMAR MAJHI	Bamapada (Industrial Area) /162 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-ABLAPL/21599/2025	BISWARANJAN BEHERA @ ABHI	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-ABLAPL/21601/2025	CHAITANYA PRADHAN	ASUTOSH MOHANTY	PUINTALA /204 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-ABLAPL/21602/2025	MANAS RANJAN RATH	BHAWANI SANKAR PANIGRAHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-ABLAPL/21606/2025	RABINDRANATH NAYAK	PRABODHA CHANDRA NAYAK	CUTTACK VIGILANCE /7 /2025	AOR20220001657C202500083
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
199	D-ABLAPL/21607/2025	ANANDA CHANDRA PATRA	PRABODHA CHANDRA NAYAK	CUTTACK VIGILANCE /8 /2025	AOR20220001657C202500084
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
200	D-ABLAPL/21615/2025	PRAHALAD ROUT	SOUBHAGYA KUMAR DASH	SOSO /108 /2025	AOR20220001631C202500181
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-ABLAPL/21619/2025	NIRANJAN PATRA @ SARKAR	AMULYA RATNA PANDA	BALIAPAL /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/21620/2025	SANCHIT SINGHAL	SASWAT KUMAR ACHARYA	BADMAL /211 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/21621/2025	SANTOSH DAS @ SANTOSH KUMAR DAS	AJIT KUMAR SAHOO	BASTA /143 /2025	AOR20220001563C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/21622/2025	ARUN AGARWAL	SASWAT KUMAR ACHARYA	BADMAL /211 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :17/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/21623/2025	STATE OF ODISHA KARTIKA BAG VS	PRASANTA KUMAR ROUTRAY VS	// BARGARH RURAL /110 /2025 ()	AOD20240000391C202500046
206	D-ABLAPL/21624/2025	STATE OF ODISHA CHANDAN SAHU VS	NAGESWAR JAGADALA VS	// PLANTSITE /714 /2024 ()	AOR20240000881C202500001
207	D-ABLAPL/21626/2025	STATE OF ODISHA SABYASACHI MOHANTY VS	DAITARI PRADHAN VS	// KANDARPUR /231 /2024 ()	
208	D-ABLAPL/21627/2025	STATE OF ODISHA PAPU @ SUBARAT KUMAR MALIK VS	ARUN KUMAR DAS (1) VS	// DASPALLA /154 /2019 ()	
209	D-ABLAPL/21628/2025	STATE OF ODISHA SAROJ PALEI VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	// DHENKANAL TOWN /803 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :17/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/27818/2025 GUAP/8/2025	MADHAB GOCHHI @ MADHAB CHANDRA GOCHHI MP	POORUSH BHOI	12/2025
2	D-SAO/38895/2024 SAO/10/2024	RITA SETHY MP	M/S.BIBEKANANDA BHUYAN,S,S MOHAPATRA,S SAHOO	29/2025
3	D-CRLLP/34237/2024 CRLLP/60/2024	PRASANNA KUMAR MOHANTY MP	SAROJ KUMAR DASH	44/2025
4	D-CRLLP/21577/2025 CRLLP/ /	STATE OF ODISHA(VIG.) MP	SANGRAM DAS, S.C.VIGILANCE	45/2025
5	D-LAA/24604/2025 LAA/ /	BIJAY KUMAR BAJPAL MP	SUNIL KUMAR PANDA	147/2025
6	D-JCRLA/6140/2024 JCRLA/24/2024	RAMESH NAHAK MP	MR.SOUGAT DASH, (R.B. MISHRA)	155/2025
7	D-JCRLA/6140/2024 JCRLA/24/2024	RAMESH NAHAK MP	MR.SOUGAT DASH, (R.B. MISHRA)	156/2025
8	D-CRLMP/18402/2025 CRLMP/754/2025	SUJATA PATTNAIK MP		163/2025
9	D-SA/308/1991 SA/308/1991	RADHAMANI MP	M/S.C.R.RAY	234/2025
10	D-TRP(C)/28754/2025 TRP(C)/ /	MATA PANI MP	SATYABRATA PANDA	235/2025
11	D-CONTC/40964/2024 CONTC/7072/2024	AKSHAYA KUMAR DASH MP	TUSAR KUMAR MISHRA	249/2025
12	D-RVWPET/28687/2025 RVWPET/ /	PRAHALLAD POI MP	MANMAYA KUMAR DASH	271/2025
13	D-RVWPET/28728/2025 RVWPET/ /	GORTI ANNA PURNA DEVI MP	SUDHIR KUMAR MALLICK	272/2025
14	D-RVWPET/28728/2025 RVWPET/ /	GORTI ANNA PURNA DEVI MP	SUDHIR KUMAR MALLICK	273/2025
15	D-RVWPET/24939/2025 RVWPET/ /	GOURI SAMAL MP	KALPATARU MISHRA	274/2025
16	D-RPFAM/24710/2025 RPFAM/172/2025	RUNA KUMAR NAYAK MP	NIRANJAN LENKA	309/2025
17	D-CMAPL/28688/2025 CMAPL/ /	MANASI DAS MP	MANMAYA KUMAR DASH	366/2025
18	D-CRLREV/43/2018 CRLREV/43/2018	MAHADEV PRADHAN MP	M/S.N.C.PATI, M/S. BISWAMBAR MOHANTY,S. SAHOO,MR. GOKULAN	601/2025
19	D-CRLREV/27099/2024 CRLREV/496/2024	LAXMI DAS MP	JITENDRA SAMANTARAY	602/2025
20	D-FAO/23825/2025 FAO/ /	MANAGER LEGAL, RELIANCE GENERAL INSURANCE CO. LTD., MP	ISBRANGETTALHY., BBSR	648/2025
21	D-FAO/28705/2025 FAO/ /	MANAGER LEGAL ,M/S. CHOLA MS GENRADINSURANCE CO. LTD., MP	ANURAG K. NO. LTD., KHURDA	649/2025
22	D-FAO/28707/2025 FAO/ /	D.M.,ORIENTAL INSURANCE CO. LTD., MP	ANIL KUMAR HIMBALA PATI	650/2025
23	D-BLAPL/4843/2025 BLAPL/1822/2025	GANESWAR SETHI MP		778/2025
24	D-BLAPL/31528/2024 BLAPL/10681/2024	MIKI@MANORANJAN SAHOO MP	DEVASHIS PANDA	779/2025
25	D-BLAPL/3559/2025 BLAPL/1332/2025	MANORANJAN SAHOO @ MICKY MP	DEVASHIS PANDA	780/2025
26	D-RSA/405/2004	LOKANATH GOUDA	ARUN KUMAR PATRA	

	RSA/405/2004	MP		991/2025
27	D-RSA/405/2004	LOKANATH GOUDA		
	RSA/405/2004	MP		992/2025
28	D-RSA/405/2004	LOKANATH GOUDA		
	RSA/405/2004	MP		993/2025
29	D-RSA/107/2021	STATE OF ODISHA	M/S.PRASANTA KU. MOHANTY(2), J.K.MOHANTY, P.K.KHUNTIA	
	RSA/107/2021	MP		994/2025
30	D-RSA/25107/2025	KAPURA MAJHI @ HANSDAH	SWARUP KUMAR PATNAIK	
	RSA/ /	MP		995/2025
31	D-CMP/7134/2025	RAGHUNATH PIRI	AMIT PRASAD BOSE	
	CMP/268/2025	MP		1059/2025
32	D-CMP/26246/2025	SUDHIR CHARAN JENA	SAMAPIKA MISHRA	
	CMP/967/2025	MP		1060/2025
33	D-ABLAPL/18662/2025	ARUN KUMAR PARIDA @ KULU PARIDA		
	ABLAPL/7435/2025	MP		1355/2025
34	D-ABLAPL/13865/2025	ARVIND YADAV @ ARBIND		
	ABLAPL/5422/2025	MP		1356/2025
35	D-ABLAPL/18562/2025	KISHAN RAM		
	ABLAPL/7406/2025	MP		1357/2025
36	D-ABLAPL/20358/2025	BUDHIMAN DAS @ BUDHIBAMAN DAS	SOURAV DAS	
	ABLAPL/8340/2025	MP		1358/2025
37	D-ABLAPL/15549/2025	GITANJALI @ GEETANJALI MAHAPATRA		
	ABLAPL/6235/2025	MP		1359/2025
38	D-ABLAPL/14504/2025	PRADIP NAIK		
	ABLAPL/5759/2025	MP		1360/2025
39	D-ABLAPL/12967/2025	R. KIRAN KUMAR @ RATNALU KIRAN		
	ABLAPL/5120/2025	MP		1361/2025
40	D-ABLAPL/12970/2025	BISHNU PRASAD SAHU		
	ABLAPL/4989/2025	MP		1362/2025
41	D-ABLAPL/13222/2025	RAGHUNATH MALIK		
	ABLAPL/5377/2025	MP		1363/2025
42	D-ABLAPL/30251/2024	SAROJ LENKA @ SAROJ KUMAR LENKA		
	ABLAPL/11289/2024	MP		1364/2025
43	D-ABLAPL/15330/2025	AYUSHUAMAN SUBUDHI		
	ABLAPL/6122/2025	MP		1365/2025
44	D-MACA/33743/2024	MANAGER LEGAL(TP CELL),M/S TATA AIG	CHANDRA MOHAN CHAKRABORTY,M/S.BINOY KUMAR JENA,J.	
	MACA/939/2024	MP		1852/2025
45	D-MACA/22528/2025	GUJJU TARAKESH REDDY	DEBASISH PATNAIK	
	MACA/ /	MP		1853/2025
46	D-MACA/22528/2025	GUJJU TARAKESH REDDY	DEBASISH PATNAIK	
	MACA/ /	MP		1854/2025
47	D-MACA/28673/2025	SATYAJIT SINGH	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1855/2025
48	D-MACA/19239/2025	NEW INDIA ASSURANCE CO. LTD.,KORAPUT	SUBRAT SATPATHY	
	MACA/684/2025	MP		1856/2025
49	D-MACA/13003/2025	NEW INDIA ASSURANCE CO. LTD.,CUTTACK	SUBRAT SATPATHY	
	MACA/520/2025	MP		1857/2025
50	D-MACA/28702/2025	NATIONAL INSURANCE CO. LTD.,KORAPUT	ADAM ALI KHAN	
	MACA/ /	MP		1858/2025
51	D-MACA/28703/2025	LIBERTY GENERAL INSURANCE CO. LTD.,BBSR	ADAM ALI KHAN	
	MACA/ /	MP		1859/2025
52	D-MACA/25015/2025	AUTHORIZED SIGNATORY, CHOLA MS GENERAL INSURANCE CO.LTD., BBSR		
	MACA/ /	MP		1860/2025
53	D-CRLMC/21543/2025	BILAS @ BILASH NAYAK	DEEPAK KU SAHOO	
	CRLMC/ /	MP		1874/2025
54	D-CRLMC/21545/2025	RABINDRA KUMAR JENA	RAJAT PANDA	
	CRLMC/2620/2025	MP		1875/2025
55	D-CRLMC/21391/2025	ABHILASH ROUT	NIRANJAN SINGH (1)	
	CRLMC/2622/2025	MP		1876/2025
56	D-CRLMC/21553/2025	DINESH KUMAR PATRA	ANUPAM DASH	
	CRLMC/2619/2025	MP		1877/2025
57	D-CRLMC/21561/2025	JAYDEV KUMAR RANG	PRASANTA KUMAR NANDA	
	CRLMC/ /	MP		1878/2025

58	D-CRLMC/39096/2024 CRLMC/531/2025	DAYANIDHI MAHAPATRA MP	SAYANTAN PANDA	1879/2025
59	D-CRLMC/36937/2024 CRLMC/4659/2024	SUDHIR SETHI MP	SATYA SMRUTI MOHANTY,SAYRYA KANTA PADHI (SR. ADV.)	1880/2025
60	D-CRLMC/16536/2025 CRLMC/2060/2025	BINOD KUMAR HEMBRAM MP		1881/2025
61	D-CRLMC/20425/2025 CRLMC/2494/2025	SUBRAT @ JAGABANDHU BAG MP	SUSHANTA KUMAR JOSHI	1882/2025
62	D-CRLMC/21242/2025 CRLMC/2624/2025	JHARANA SAHU MP	JAYAKRISHNA MOHAPATRA	1883/2025
63	D-CRLMC/21603/2025 CRLMC/ /	KANDURI CHARAN SAHOO MP	RAKESH KUMAR MALLICK	1884/2025
64	D-CRLMC/21610/2025 CRLMC/ /	NAGEN BINAYAK MP	BIRAJA PRASAD NANDA	1885/2025
65	D-CRLMC/21632/2025 CRLMC/ /	PRASANTA KUMAR JENA MP	DEVASHIS PANDA	1886/2025
66	D-CRLMC/21633/2025 CRLMC/ /	MOHAMMAD MEHBOOB MAHTAB MP	SANKAR PRAASAD PANI	1887/2025
67	D-CRLA/21525/2025 CRLA/ /	RANJAN DAS MP	RAJENDRA NARAYAN ROUT	1926/2025
68	D-CRLA/21525/2025 CRLA/ /	RANJAN DAS MP	RAJENDRA NARAYAN ROUT	1927/2025
69	D-CRLA/21540/2025 CRLA/ /	SUSHANTA DHAL @ SUSHA MP	PRIYA RANJAN SINGH	1928/2025
70	D-CRLA/21540/2025 CRLA/ /	SUSHANTA DHAL @ SUSHA MP	PRIYA RANJAN SINGH	1929/2025
71	D-CRLA/19705/2025 CRLA/809/2025	MEJO@SK.MOHIT MP	DUSHMANTA SAHOO	1930/2025
72	D-CRLA/15135/2024 CRLA/554/2024	JOGINDRA KANHAR MP	(M/S. BISWAJIT RANJAN TRIPATHY)DURLLABHA RANJAN MISHRA	1931/2025
73	D-CRLA/462/2023 CRLA/462/2023	N.SANTOSH KUMAR CHOUDHURY MP	BIKRAM CHANDRA GHADEI, M/S.TAPAN JYOTI PANI, S.R.PANDA	1932/2025
74	D-CRLA/14772/2025 CRLA/827/2025	ALTAF HUSSAIN MP	BISWAJIT NAYAK	1933/2025
75	D-CRLA/21617/2025 CRLA/ /	BABA RAMA SARAN DASH @ RAM SARAN DAS MP	SUBSHAGYA KUMAR DASH	1934/2025
76	D-CRLA/23214/2024 CRLA/884/2024	MAMA@DASA MAJHI@HANSDA MP	CHINMAYA KUMAR SAHU	1935/2025
77	D-CRLA/21617/2025 CRLA/ /	BABA RAMA SARAN DASH @ RAM SARAN DAS MP	SUBSHAGYA KUMAR DASH	1936/2025
78	D-WA/28671/2025 WA/ /	NIHAR RANJAN BISWAL MP	PRASANNA KUMAR MISHRA	3207/2025
79	D-WA/28671/2025 WA/ /	NIHAR RANJAN BISWAL MP	PRASANNA KUMAR MISHRA	3208/2025
80	D-WA/18370/2025 WA/853/2025	SUKANTI JENA MP	LALATENDU SAMANTARAY	3209/2025
81	D-WA/16811/2025 WA/ /	NARAYAN PRADHAN MP	RANJIT MOHANTY	3210/2025
82	D-WA/18031/2025 WA/896/2025	KALINGA NAGAR PARIBESH SURAKSHYASANKAR PRASAD PANI MP		3211/2025
83	D-WA/2612/2023 WA/2612/2023	SUBHRAJIT BEHERA MP	S.P.NATH	3212/2025
84	D-WA/28690/2025 WA/ /	CENTRAL UNIVERSITY OF ODISHA, KORAPUT MP	GOPAL KRISHNA NAYAK, (C.G.C.)	3213/2025
85	D-WA/28690/2025 WA/ /	CENTRAL UNIVERSITY OF ODISHA, KORAPUT MP	GOPAL KRISHNA NAYAK, (C.G.C.)	3214/2025
86	D-WA/28664/2025 WA/ /	UNION OF INDIA MP	JNYANANANDA PANDA,C.G.C	3215/2025
87	D-WA/28664/2025 WA/ /	UNION OF INDIA MP	JNYANANANDA PANDA,C.G.C	3216/2025
88	D-WA/28669/2025 WA/ /	CENTRAL UNIVERSITY OF ODISHA,KORAPUT MP	ANIL KUMAR SAA,C.G.C	3217/2025
89	D-WA/28669/2025	CENTRAL UNIVERSITY OF ODISHA,KORAPUT	ANIL KUMAR SAA,C.G.C	

	WA/ /	MP		3218/2025
90	D-WA/28686/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3219/2025
91	D-WA/28686/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3220/2025
92	D-WA/28686/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		3221/2025
93	D-WA/28701/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/ /	MP		3222/2025
94	D-WA/28701/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/ /	MP		3223/2025
95	D-WA/28709/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/ /	MP		3224/2025
96	D-WA/28709/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA,A.S.C	
	WA/ /	MP		3225/2025
97	D-WP(C)/19377/2025	SANTOSH KUMAR JENA	HRUDANANDA MOHAPATRA	
	WP(C)/14012/2025	MP		11934/2025
98	D-WP(C)/28665/2025	ALOK KUMAR RANA	BIMBISAR DASH	
	WP(C)/19935/2025	MP		11935/2025
99	D-WP(C)/26802/2024	JAYA PRAKASH NARAYAN BHATTRAY	RABINDRA KUMAR PATNAIK	
	WP(C)/17141/2024	MP		11936/2025
100	D-WP(C)/28675/2025	RAJESH BISWAL	LALIT KUMAR MAHARANA	
	WP(C)/19890/2025	MP		11937/2025
101	D-WP(C)/17438/2025	BISWANATH MISHRA		
	WP(C)/12655/2025	MP		11938/2025
102	D-WP(C)/17436/2025	UEPNDRRA PARIDA		
	WP(C)/12690/2025	MP		11939/2025
103	D-WP(C)/39999/2024	PRAMOD KUMAR DEBATA	BANSHIDHAR SATAPATHY	
	WP(C)/24106/2024	MP		11940/2025
104	D-WP(C)/28677/2025	PRASANTA KUMAR SAHOO	ASIT KUMAR JENA	
	WP(C)/19949/2025	MP		11941/2025
105	D-WP(C)/15248/2025	DR AJAYA KUMAR SAHOO		
	WP(C)/11042/2025	MP		11942/2025
106	D-WP(C)/15245/2025	BEENAPANI TRIPATHY		
	WP(C)/13970/2025	MP		11943/2025
107	D-WP(C)/27604/2025	MANI ROUT	SUBASH CHANDRA RATH	
	WP(C)/19203/2025	MP		11944/2025
108	D-WP(C)/28685/2025	RANJAN KUMAR SAHU	PITAMBAR PANDA	
	WP(C)/ /	MP		11945/2025
109	D-WP(C)/6877/2025	HEMANT DALAI	BIBHU PRASAD DAS	
	WP(C)/5438/2025	MP		11946/2025
110	D-WP(C)/28691/2025	M/S J.C. CONSTRUCTION, ANGUL	UMESH CHANDRA BEHURA	
	WP(C)/ /	MP		11947/2025
111	D-WP(C)/28692/2025	M/S. J.S.CONSTRUCTION, ANGUL	UMESH CHANDRA BEHURA	
	WP(C)/ /	MP		11948/2025
112	D-WP(C)/17515/2010	STATE OF ORISSA	A.S.C.	
	WP(C)/17515/2010	MP		11949/2025
113	D-WP(C)/28693/2025	M/S. J.S. CONSTRUCTION, ANGUL	UMESH CHANDRA BEHURA	
	WP(C)/ /	MP		11950/2025
114	D-WP(C)/19928/2014	SANDHYARANI CHOUDHUR	M/S.DIPTI RANJAN BHOKTA	
	WP(C)/19928/2014	MP		11951/2025
115	D-WP(C)/19929/2014	DEEPIKA CHOUDHURY	M/S.DIPTI RANJAN BHOKTA	
	WP(C)/19929/2014	MP		11952/2025
116	D-WP(C)/17515/2010	STATE OF ORISSA	A.S.C.	
	WP(C)/17515/2010	MP		11953/2025
117	D-WP(C)/17515/2010	STATE OF ORISSA	A.S.C.	
	WP(C)/17515/2010	MP		11954/2025
118	D-WP(C)/17515/2010	STATE OF ORISSA	A.S.C.	
	WP(C)/17515/2010	MP		11955/2025
119	D-WP(C)/28695/2025	BHIKARI CHARAN SAHOO	AKSHAYA KUMAR JENA	
	WP(C)/ /	MP		11956/2025
120	D-WP(C)/17515/2010	STATE OF ORISSA	A.S.C.	
	WP(C)/17515/2010	MP		11957/2025

121	D-WP(C)/28697/2025 WP(C)/ /	SACHIDANANDA SATAPATHY MP	KRISHNA CHANDRA SAHU	11958/2025
122	D-WP(C)/5425/2023 WP(C)/5425/2023	NAUKESHU PATRO MP	SIDHARTH PRASAD DAS	11959/2025
123	D-WP(C)/6854/2025 WP(C)/5949/2025	NIRANJAN TRIPATHY MP	MANOJ KUMAR PANDA	11960/2025
124	D-WP(C)/27768/2025 WP(C)/19590/2025	NIRUPAMA DASH MP	PRASANTA KUMAR NANDA	11961/2025
125	D-WP(C)/28704/2025 WP(C)/ /	PRIYADARSHAN DHIR MP	SAIBRATA RATH	11962/2025
126	D-WP(C)/23658/2025 WP(C)/16306/2025	TRILOCHAN NAYAK MP	ARUN KUMAR MISHRA 2	11963/2025
127	D-WP(C)/23662/2025 WP(C)/16312/2025	RANGALATA BEHERA MP	ARUN KUMAR MISHRA 2	11964/2025
128	D-WP(C)/17738/2012 WP(C)/17738/2012	SHYAM SUNDAR MISHRA MP	M/S.R.N.SUTAR,R.N.SUTAR,S.MISHRA 1,GITANJALI	11965/2025
129	D-WP(C)/17739/2012 WP(C)/17739/2012	SHYAM SUNDAR MISHRA MP	M/S.R.N.SUTAR,R.N.SUTAR,S.MISHRA 1,GITANJALI	11966/2025
130	D-WP(C)/28708/2025 WP(C)/ /	RASHMI RANJAN ROUT MP	SIDHARTHA MISHRA	11967/2025
131	D-WP(C)/28711/2025 WP(C)/ /	KAILASH CHANDRA SAHOO MP	NIRANJAN LENKA	11968/2025
132	D-WP(C)/28713/2025 WP(C)/ /	SUNANDA BADI MP	DURGESH NARAYAN RATH	11969/2025
133	D-WP(C)/28713/2025 WP(C)/ /	SUNANDA BADI MP	DURGESH NARAYAN RATH	11970/2025
134	D-WP(C)/28714/2025 WP(C)/ /	PRAFULLA KUMAR SUNA MP	DURGESH NARAYAN RATH	11971/2025
135	D-WP(C)/28717/2025 WP(C)/ /	DILESWAR KHUMBAR MP	DURGESH NARAYAN RATH	11972/2025
136	D-WP(C)/28716/2025 WP(C)/ /	AMARAKANTA PADHAN MP	DURGESH NARAYAN RATH	11973/2025
137	D-WP(C)/28720/2025 WP(C)/ /	MITANJALI SAHU MP	DURGESH NARAYAN RATH	11974/2025
138	D-WP(C)/28721/2025 WP(C)/ /	BIKRAM KESHARI MISHRA MP	DURGESH NARAYAN RATH	11975/2025
139	D-WP(C)/28723/2025 WP(C)/ /	KAILASH MAHANA MP	DURGESH NARAYAN RATH	11976/2025
140	D-WP(C)/23108/2025 WP(C)/17270/2025	M/S.STEEL AUTHORITY OF INDIA LTD.,RSPURONIBHARGAR SAHU MP	DURGESH NARAYAN RATH	11977/2025
141	D-WP(C)/28726/2025 WP(C)/19972/2025	MINATI SWAIN MP	DEEPAK GOCHHAYAT	11978/2025
142	D-WP(C)/28725/2025 WP(C)/ /	ANUP KUMAR PODDAR MP	BIGYAN KUMAR SHARMA	11979/2025
143	D-WP(C)/27766/2025 WP(C)/19614/2025	NIRUPAMA DASH MP	SOUBHAGYA KUMAR RATH	11980/2025
144	D-WP(C)/28727/2025 WP(C)/ /	SUNITA NAIK MP	JYOTI PATNAIK	11981/2025
145	D-WP(C)/28722/2025 WP(C)/ /	TOWN CLUB (BINAPANI PATHAGARA) MP	RAJJEET ROY	11982/2025
146	D-WP(C)/27760/2025 WP(C)/19494/2025	NIRUPAMA DASH MP	SOUBHAGYA KUMAR RATH	11983/2025
147	D-WP(C)/14212/2021 WP(C)/14212/2021	SABITRI MOHARANA MP	AMIT PRASAD BOSE	11984/2025
148	D-WP(C)/28732/2025 WP(C)/ /	UNION OF INDIA MP	ASUTOSH MOHANTY	11985/2025
149	D-WP(C)/28735/2025 WP(C)/ /	SRIPADA SUAR MP	GOPINATH MISHRA	11986/2025
150	D-WP(C)/28736/2025 WP(C)/19980/2025	KIRAN BALA PATRA MP	ADISHA MOHANTY	11987/2025
151	D-WP(C)/27727/2025 WP(C)/19531/2025	NIRUPAMA DASH MP	SOUBHAGYA KUMAR RATH	11988/2025
152	D-WP(C)/28733/2025	GOBINDA CHANDRA SAHOO	ADITYA CHANDAN LENKA	

153	WP(C)/ / D-WP(C)/28748/2025	MP TRUPTI MISHRA	SUSAMA RANI SAHOO	11989/2025
154	WP(C)/ / D-WP(C)/28750/2025	MP SANJEEB KUMAR MISHRA	SANJIB KUMAR BHANJADEO	11990/2025
	WP(C)/ /	MP		11991/2025